

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 55 of 2017 (SZ)

Appellant(s)

M/s. Mars Agro Chemicals,
Rep., by its Proprietor,
Ayothiyapattanam Village
Salem

Vs.

Respondent(s)

The Tamil Nadu Pollution Control Board,
Rep., by its Chairman,
Chennai and 3 others

Legal Practitioners for Appellant(s)

M/s. Muthumani Doraisami,
Kandhan Duraisami,
S.Sivapandi &
K.Karthikeyan

Legal practitioners for respondent(s)

Mrs. Rita Chandrasekar for R1 and R2
M/s. P. Ganasekaran for R3 and R4

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 31.07.17</p> <p style="text-align: center;">Appellant counsel present. Notice served to R3, R4.</p> <p>M/s. P. Ganasekaran files vakalat for R3, R4. R1, R2 counsel present. For filing reply of R1 to R4 call on 21.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>